

My humble submission is that the hon. Minister should inform the Lok Sabha also whether the lives of the people living in the border areas, including Rajasthan, are safe, now that Pakistan has acquired these lethal M-11 missiles. As a question raised during the zero hour, I would like to know from the hon. Minister of Defence as to how these border areas would be protected if Pakistan choses to use these missiles.

[English]

SHRIMATI BASAVA RAJESWARI: Sir, I would like to draw the attention of the Government through the Speaker regarding the matter of great urgency that the Government has slashed coal supplies to industries in western and southern India by over 50% severely hitting the major coal consuming industries in Maharashtra, Gujarat, Karnataka, Tamil Nadu and parts of Madhya Pradesh and Rajasthan.

The drastic cut which was to the extent of 70% from the allotted quota in January and somewhat eased to 20% by the end of June has put the cement, rayon, textile and heavy chemicals industries in a very critical position. This is specially so in the western region.

Sir, despite the policy of maintaining regular coal supply to the core industries, such as steel, fertilisers and cement, the private sector units in the core segment have been left out of the priority list.

Sir, the situation in Karnataka due to the cut in coal supply has virtually affected almost all the industries. Therefore, I urge the Government to take immediate steps for restoring the full quota for coal supply to Karnataka particularly to Raichur Thermal Plant.

SHRI P. M. SAYEED: Late Rajiv ji, after his first visit to Lakshadweep, constituted an Island Develop-

ment Authority for the overall development of Lakshadweep and Andamans. Now, the first casualty of this Government was this Island Development Authority. ...*(Interruptions)* The result was a total standstill of the development of the Lakshadweep. Now, as you know, an underground organisation is also functioning there as the Lakshadweep Liberation Front. Employment opportunities are in an acute shortage. Therefore, I requested the hon. Prime Minister also to revive the Island Development Authority so that things can be taken on a war footing. I request the Government to come forward with a revival of this Island Development Authority.

13.02 hrs.

PAPERS LAID ON THE TABLE

Merchant Shipping Amendment Rules, 1991 Annual Report of and Review on the working of the Indian Road Construction Corporation Ltd. etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):
On behalf of Shri Jagdish Tytler, I beg to lay on the Table—

- (1) A copy of the Merchant Shipping (Tonnage Measurement of Ships) Amendment Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 84(E) in Gazette of India dated the 21st February, 1991 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT-135/91]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of